IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 219
(IB)-1238(ND)2019
IA/4605/2020

IN THE MATTER OF:

M/s. Arcee Trading Corporation ... **Applicant**

Versus

M/s. Dev Landcon Pvt. Ltd. ... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 11.01.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (J)
SHRI. L. N. GUPTA, HON'BLE MEMBER (T)

PRESENTS:
Adv Sumit Shukla for Petitioner, Adv. Sabhay Choudhary for the Corporate Debtor

ORDER

Renotify on 23.02.2021

(T.S SINGH)
COURT OFFICER

Ashwani